

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
IB/823/ND/2022

IN THE MATTER OF:

City Union Bank Limited	...	Applicant
Versus		
New Tech Imports Pvt. Ltd.	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 10.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Adv. Dhruv Gupta

For the Respondent : Adv. Rashi Arora Proxy Counsel

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **03.05.2024**.

Sd/-
(Court Officer)